



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WA/280/2022 B/O	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
	WITH I.A.(Civil)/2663/2022 in WA/280/2022	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
ORDERS				
51	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)

LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022

9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/5696/2022 FIXED	ANOWAR ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM
ORDERS				
19	I.A.(CrI.)/164/2022 WITH OFFICE OTE, LCR 4 FILES, P.B.-2, FIXED in CrI.A./103/2020	ON THE DEATH OF MD SABDUL ALI HIS LEGAL HEIRS RUMEDA KHATUN Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MR J C BORAH MS. M DEVI	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
	WITH CrI.A./103/2020	MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
20	I.A.(CrI.)/333/2022 WITH OFFICE NOTE, B/O in CrI.A./131/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH CrI.A./131/2022	FULCHAND ALI Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GONI (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/5719/2022 B/O	MARJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, ELEM. EDU GA, ASSAM
66	WP(C)/5739/2022 B/O	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
67	WP(C)/5752/2022 B/O	RATIKANTA LAHKAR MAHAVIDYALAYA SENIOR SECONDARY SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
68	WP(C)/5756/2022 B/O	HOWLY SENIOR SECONDARY SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
69	WP(C)/5758/2022 B/O	AL-AMEEN KDM SENIOR SECONDARY SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
70	WP(C)/5759/2022 B/O	MILAN JYOTI SENIOR SECONDARY SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
71	WP(C)/5760/2022 B/O	KHONGRA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
72	WP(C)/5761/2022 B/O	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 14 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, ELEM. EDU SC, APSC

STAY MATTERS

73 WP(C)/5063/2022
B/O

IMDADUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS
MR. L R MAZUMDER
MS J HAZARIKA
MR. A ISLAM
MS. J GHOSH

SC, SEC. EDU.
MR. A K DUTTA (r-4)
MR. B PURKAYASTHA (r-4)

WITH

I.A.(Civil)/2644/2022
in WP(C)/5063/2022

IMDADUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS
MS. J GHOSH

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
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19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/5738/2022 B/O	SUDHIR DAS Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	WP(C)/5731/2022 B/O	DR. JULIE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	GA, ASSAM SC, APSC
53	WP(C)/5737/2022 B/O	JAYANTA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SC, APSC SC, P W D
<u>ORDERS</u>				
54	WP(C)/6217/2021 B/O	NIJARA MORANG TAID Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM
55	I.A.(Civil)/2664/2022 B/O in Cont.Cas(C)/603/2020 WITH Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. Versus KUSHAL CHAMUAH AND 2 ORS KUSHAL CHAMUAH AND 2 ORS Versus ABHIJIT SARMA BARUAH AND 3 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR. R SARMAH MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	WITH I.A.(Civil)/2594/2022 in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH Versus KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
<u>HEARING</u>				
56	WP(C)/5610/2015 B/O	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
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11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/5238/2022 B/O	TATRARI ELECTRICAL AND TRADERS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR D K BHATTACHARYYA MR. N DEKA	GA, ASSAM MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MR T DAS (r-5) SC, AAU
52	WP(C)/5717/2022 B/O	AASRAY FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
53	WP(C)/5741/2022 CAVT. NO.09442/022, B/O	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP MR. J M A CHOUDHURY(FOR CAVEATOR)
54	WP(C)/5757/2022 B/O	HUSSAIN ALI @ HUCHEN ALI AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
ORDERS				
55	Cont.Cas(C)/465/2021 FIXED	MD AHMED KHAN AND ANR. Versus PALLAV GOPAL JHA AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S D PURKAYASTHA (R-2) MR. S D PURKAYASTHA (R-2) MR. B K DAS (R-3) MR. A DEKA (R-2) MR. A DEKA (R-2)
56	WITH WP(C)/6224/2021	AHMED KHAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR G J SAIKIA MR. B D DEKA N CHAUDHURY MR A BHATRA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2136/2021 in WP(C)/6224/2021	AHMED KHAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE

57 WITH
WP(C)/6431/2021

DR. HOMESWAR SARMAH AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

GA, ASSAM
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC. FOR MISSING
AUTONOMOUS COUNCIL

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/761/2016 FIXED	ANIL BORA Versus THE STATE OF ASSAM AND ANR	MR.G RAHUL	GA, ASSAM
64	WP(C)/1420/2022 FIXED	SMTI. SURBALA NAMASHUDRA Versus THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
65	I.A.(CrI.)/414/2022 FIXED in CrI.Pet./641/2022 WITH CrI.Pet./641/2022	MD. IMTHIAZ KHAN, Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR Versus MD. IMTHIAZ KHAN	MR. A SARMA MR. P DUTTA MR. LENTSO MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. P N GOSWAMI PP, ASSAM MR. A SARMA MR. P DUTTA MR. LENTSO
BAIL HEARING				
66	AB/2200/2022 FIXED	ANJUMAN KUMAR SHARMA AND 5 ORS. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
67	AB/2219/2022 FIXED	AZIT ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
68	AB/2294/2022 BY SLIP	GAUTAM AGARWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM
69	AB/2296/2022 BY SLIP	JADU KAHAR AND 3 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM
70	AB/2509/2022 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./2192/2022 B/O	AMINUL HOQUE @ AMIRUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1975/2022 FIXED	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022

19) MR. H. BURAGOHAIN
20) MR S SARMA

02-09-2022
02-09-2022

To 05-09-2022
To 26-10-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	Cont.Cas(C)/508/2016 FIXED	GUNIRAM TANTI and 34 ORS Versus PABAN KUMAR BORTHAKUR and 9 ORS	MR.P J PHUKAN MS.K DEVI MR.H BARUAH MS.K DAS MSA B PHUKAN	SC, SEC. EDU. MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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13)	MS J KALITA	02-09-2022	To	02-09-2022

14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



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[For Friday,2nd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./2166/2021 WITH CASE RECORD, FIXED	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
ORDERS				
52	I.A.(Civil)/2597/2022 FIXED in WP(C)/5058/2022 WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	GA, ASSAM SC, EXCISE DEPTT.
		CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
STAY MATTERS				
53	WP(C)/3655/2022 B/O	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, SAD
	WITH I.A.(Civil)/1757/2022 in WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY	SC, GAD

54 WITH
WP(C)/5162/2020

JITU KR. SAIKIA AND 9 ORS.
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. U K NAIR
MR. A KHANIKAR
MR. P KONWAR

MR P BHARADWAJ (R-4,5,6)
MR. M K CHOUDHURY (R-4,5,6)
GA, ASSAM
MR. A BARKATAKI (R-4,5,6)
MR. A PHUKAN (R-2,3)
MR M SARMA (R-4,5,6)
SC, SAD

WITH
I.A.(Civil)/1143/2022
in WP(C)/5162/2020

UTPAL KONWAR AND 2 ORS
Versus
JITU KR. SAIKIA AND 12 ORS.

MR P BHARADWAJ
MR. A BARKATAKI
MR. A PHUKAN
MR M SARMA

MR. A KHANIKAR

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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20)	MR S SARMA	02-09-2022	To	26-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO. 28 HAS BEEN WRONGLY LISTED
IN THE DAILY CAUSE LIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
56	Crl.Pet./803/2019 (AT 10:30 AM)	HARENDRA PATHAK Versus THE STATE OF NAGALAND AND ANR.	MR G SAIKIA MR. D SAUD MR J DAS	MR. S K JAIN MR. B K JAIN MR. A PATHAK GA, NAGALAND
MOTION				
57	AB/2494/2022 FIXED	BUDHU SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
BAIL HEARING				
58	AB/1164/2022 FIXED	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. M HUSSAIN MR D KALITA PP, ASSAM
HEARING				
59	Crl.Rev.P./13/2016 (AT 2:00 PM), WITH LCR, FIXED	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
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12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	MFA/49/2018 FIXED	TH EIFF KO-TOKIO GENERAL INSURANCE CO Versus MST ASMANI BEGUM and 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS.M SAIKIA	MR. S S S RAHMAN (R1-R3) MR D MONDAL (R1-R3) SYED BURHANUR RAHMAN (R1-R3) MR A W AMAN (R1-R3) MS. N RAFIQUE (R1-R3)
	WITH I.A.(Civil)/1451/2018 in MFA/49/2018	THE IFFKO TOKIO GENERAL INSURANCE COMPANY LTD Versus MST. ASMANI BEGUM AND 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA	
51	CRP/41/2022 FIXED	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
52	MACApp./585/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM
	WITH I.A.(Civil)/2593/2022 in MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
53	MACApp./608/2022 FIXED	RUPAM DAS Versus RAMESH DAS AND ANR.	MR. S K GOSWAMI MR R SHARMA MR A C ALI	MR. A J SAIKIA (r-2) MR G S BORO
54	MACApp./610/2022 FIXED	PARNA MANDAL HAJONG Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MR. S C BISWAS MS. S F MAITAI MR. P S BISWAS MS A BORAH	MR. A DUTTA MRS. S ROY (R-4) MS P SHILL (R-4) MRS. P M DUTTA (R-1)
55	MACApp./611/2022 FIXED	KOHINUR BEGUM AND ANR Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. A DUTTA MR. L R MAZUMDER MR H ROHMAN MR I HOQUE MRS. P M DUTTA

56	MACApp./612/2022 FIXED	NIRUPRABHA KONWAR AND ANR. Versus MD. YUNUS ALI AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI MS. P BORTHAKUR
57	MACApp./613/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
	WITH I.A.(Civil)/2647/2022 in MACApp./613/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA
58	MACApp./615/2022 FIXED	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. PRATHIVA PHUKAN AND 2 ORS	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
	WITH I.A.(Civil)/2651/2022 in MACApp./615/2022	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. PRATHIVA PHUKAN AND 2 ORS	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
	WITH I.A.(Civil)/2652/2022 in MACApp./615/2022	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI. PRATHIVA PHUKAN AND 2 ORS	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	
ORDERS				
59	I.A.(Civil)/2381/2018 FIXED in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R C PAUL MR. U SAIKIA MS L DAS MR. R K NATH
	WITH MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/2380/2018 in MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
60	MACApp./132/2020 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGOHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
61	I.A.(Civil)/2560/2022 in CRP/61/2022(D/O), FIXED in CRP/61/2022	MD. AZIR UDDIN MAZUMDER AND ANR Versus MOHIT KUMAR SAND	MR. D CHAKRABARTY	MR. S K GHOSH
62	I.A.(Civil)/2639/2022 B/O in RFA/10190/2022	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	
	WITH RFA/10190/2022 (Filing Number)	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH A	MR. R DE	
	WITH I.A.(Civil)/10192/2022 (Filing Number)	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH A	MR. R DE	
STAY MATTERS				
63	CRP(IO)/97/2021 B/O	SANTOSH RANJAN SAHA Versus KAUSHIK DEY	MR. M K SHARMA	MR. D M NATH

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022
19)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
20)	MR S SARMA	02-09-2022	To	26-10-2022